

COMMITTEE ON PAPERS LAID ON THE TABLE

(2022-2023)

SEVENTEENTH LOK SABHA

105

ONE HUNDRED AND FIFTH REPORT

[Action-taken by the Government on the Recommendations / Observations made by the Committee in their Seventieth Report (Seventeenth Lok Sabha) regarding the delay in laying of the Annual Reports and Audited Accounts of the V.V. Giri National Labour Institute, NOIDA.]

(Presented to Lok Sabha on 14.03.2023)



LOK SABHA SECRETARIAT

NEW DELHI

March, 2023 / Phalgun1944 (Saka)

CONTENTS

	PAGE
COMPOSITION OF THE COMMITTEE ON PAPERS LAID ON THE TABLE (2022-2023)	(iii)
INTRODUCTION	(v)
<u>REPORT</u> Action-taken by the Government on the Recommendations / Observations made by the Committee in their Seventieth Report (Seventeenth Lok Sabha) regarding the delay in laying of the Annual Reports and Audited Accounts of the V.V. Giri National Labour Institute, Noida.	1

APPENDICES

<u>Appendix-I</u> Reply showing Action-taken by the Government on the Recommendations / Observations made by the Committee in their Seventieth Report (Seventeenth Lok Sabha).	3
<u>Appendix-II</u> The extracts of the Minutes of the second sitting of the Committee on Papers Laid on the Table (2022-23) held on 07-02-2023.	7

INTRODUCTION

I, the Chairperson of the Committee on Papers Laid on the Table, having been authorised by the Committee to present the Report on their behalf, present this One Hundred and Fifth Report on the Action-taken by the Government on the recommendations / observations made by the Committee in the Seventieth Report (Seventeenth Lok Sabha) regarding delay in laying of the Annual Reports and Audited Accounts of the V.V. Giri National Labour Institute, Noida.

2. The Seventieth Report (Seventeenth Lok Sabha) was presented to Lok Sabha on 17th December, 2021. The Ministry of Labour and Employment furnished their replies on 3rd March, 2022 indicating action-taken on the observations / recommendations contained in the Seventieth Report. The Committee considered and adopted this Report at their sitting held on 7th February, 2023.

3. The Committee place on record their appreciation of the valuable assistance rendered to them by the officials of the Lok Sabha Secretariat attached to the Committee.

4. The Observations / Recommendations of the Committee have been printed in bold letters at the end of the Report.

New Delhi
07th February, 2023
Magha 18, 1944 (Saka)

Girish Chandra
Chairperson
Committee on Papers Laid on the Table
Lok Sabha

Committee on Papers Laid on the Table (2022-2023)
Action Taken Report

Action taken by the Government on the recommendations / observations made by the Committee in the Seventieth Report (17th Lok Sabha) regarding the delay in laying the Annual Reports and Audited Accounts of the V.V. Giri National Labour Institute, Noida (VVG NLI) under the administrative control of the Ministry of Labour & Employment.

This Report of the Committee deals with the action-taken by the Government on the Recommendations / Observations made by the Committee on Papers Laid on the Table (2021-2022) in its Seventieth Report (17th Lok Sabha) which dealt with the matter of delays in laying the Annual Reports and Audited Accounts of the V.V. Giri National Labour Institute, Noida (VVG NLI) that functions under the administrative control of the Ministry of Labour & Employment and which was presented to the Lok Sabha on 17th December, 2021.

2. The Committee had made four Observations / Recommendations in its Seventieth Report (17th Lok Sabha). The action-taken reply to all the four Observations / Recommendations of the said Report were received from the Government on 3rd March, 2022. Accordingly, the reply showing the action-taken by the Government on the Observations / Recommendations contained in the Seventieth Report (17th Report) is given in **Appendix-I**.

3. **The Committee note that the Ministry failed to lay the Annual Reports and Audited Accounts of the VVG NLI on the Table of the House within nine months from the closure of the financial years 2015-16, 2016-17, 2017-18 and 2018-19. However, the requisite documents for the year 2019-20 were timely laid on the Table of the House. The Ministry in their action taken reply have submitted that the delay was mainly due to delay in receiving the Final Audit Report from the Office of Comptroller and Auditor General that is unacceptable to the Committee. They recommend the Ministry to ensure that in future such delay in laying the documents of the VVG NLI is not repeated.**

4. The Committee arediscontented for delay in submission of Annual Reports and Audited Accounts by the Ministry and laying the same on the Table of the House within the stipulated time. Further, the Committee note that the Institute has prepared a schedule to curtail the delay in submission of their documents and the Ministry is strictly monitoring at every stage the timely submission of report categorising the stages from preparation of Annual Reports to getting its approval from the General Council. The Ministry in their action taken replies have stated that directions of the Committee are being adhered to by the Institute. However, the Committee note that inspite of the assurance given by the Ministry, the Annual Reports and Audited Accounts of the Institute for the year 2020-2021 were laid on the Table of the House with a delay of one month and seven days. The Committee recommend the Ministry and the Institute to adhere to the recommendations of this Committee regarding laying of the requisite documents of the Institute before the Parliament, and also, to strictly follow the schedule for preparation and submission of these documents, so that the requisite documents of V.V. Giri National Labour Institute are laid before 31st December of respective financial year.

New Delhi
07th February, 2023
Magha 18, 1944 (Saka)

Girish Chandra
Chairperson
Committee on Papers Laid on the Table
Lok Sabha

Appendix-I

STATEMENT SHOWING ACTION TAKEN ON THE RECOMMENDATIONS/OBSERVATIONS CONTAINED IN THE SEVENTIETH REPORT OF THE COMMITTEE ON PAPERS LAID ON THE TABLE (LOK SABHA), SEVENTEENTH LOK SABHA.

(Observation/Recommendation Serial No. 13)

The Committee note that V.V. Giri National labour Institute, Noida (VVG NLI) an autonomous Institute of Ministry of Labour & Employment, have not adhered to the time frame stipulated in the recommendations of the Committee on Papers laid on the Table contained in Paras 1.16 and 3.5 of its First Report (5th Lok Sabha), Paras 4.16 and 4.18 of Second Reports of 5th Lok Sabha and Paras 1.12 and 2.6 to 3.8 of Second Report of 6th Lok Sabha presented to the House on 08-03-1976, 12-05-1976 and 22-12-1977 respectively regarding laying of the Annual Reports and Audited Accounts on the Table of the House within nine months from the closure of the respective accounting year. These documents of V.V. Giri National labour Institute, Noida, for the years 2015-2016; 2016-2017; 2017-2018 and 2018-2019 were laid with delays ranging from two to seven months. However, the Committee appreciate the concerned efforts of the Ministry for laying the Annual Reports and Audited Accounts of VVG NLI for the years 2019-2020 on 08th February, 2021 within the stipulated time.

Reply of the Government

The Institute and the Ministry is since making every effort to lay the Annual Reports and Audited Accounts on the Table of the House within nine months from the closure of the respective accounting year.

In the year 2015-16, 2016-17, 2017-18 and 2018-19, the delay was mainly due to non-receipt in a timely manner of final audit report from the O/o C&AG office. However, the process of finalising accounts to obtain audit report is being monitored continuously, and the Ministry will ensure timely submission of report as mentioned by the Committee.

(Ministry of Labour & Employment O.M. No. G-25012/1/2021-ESA(NLI) dated 03.03.2022)

STATEMENT SHOWING ACTION TAKEN ON THE RECOMMENDATIONS/OBSERVATIONS CONTAINED IN THE SEVENTIETH REPORT OF THE COMMITTEE ON PAPERS LAID ON THE TABLE (LOK SABHA), SEVENTEENTH LOK SABHA.

(Observation/Recommendation Serial No. 14)

While examining the reasons for delays in laying of the documents of the VVG NLI, the Committee note that the Audited Accounts of the Institute had been prepared on time by VVG NLI, but there was delay in receipt of the final audited report from the Principal Director of Audit (Central), Lucknow. The delay was on the part of Auditor General, UP and the matter was also taken up with C&AG of India. Office of C&AG advised the office of Auditor General, UP, to ensure timely finalization of separate Audit Report of the Institute. The Committee observethat there was a delay of seven months; two months & eleven days and six months for the years 2015-2016, 2016-2017 and 2017-2018 respectively in laying the relevant documents on the Table of the House. The Committee expressits serious concern over these delays. However, the Committee appreciate the concerted efforts of the Ministry for laying the documents for the years 2019-20 within the stipulated time.

Reply of the Government

The Institute has laid down a schedule to curtail the delay in submission of its Annual Report and Audited Accounts and laying the same on the Table of the House within nine months from the closure of the respective accounting year. Effort is being made to submit report for 2019-20 within the stipulated time as observed by the Committee. It will be ensured that Annual Report and Audited Accounts of the Institute will be submitted on time.

(Ministry of Labour & Employment O.M. No. G-25012/1/2021-ESA(NLI) dated 03.03.2022)

STATEMENT SHOWING ACTION TAKEN ON THE RECOMMENDATIONS/OBSERVATIONS CONTAINED IN THE SEVENTIETH REPORT OF THE COMMITTEE ON PAPERS LAID ON THE TABLE (LOK SABHA), SEVENTEENTH LOK SABHA

(Observation/Recommendation Serial No. 15)

The Committee note the submission of the representatives of the Ministry that the Ministry has been strictly monitoring the progress of preparation of the Annual Report and Audited statement of accounts of the Institute by giving directions and sending reminders to the Institute so that the time line of different stages of completion are strictly adhered to by the Institute.

Reply of the Government

The Ministry is strictly monitors at every stage for timely submission of report categorising the stages from preparation of Annual Accounts to getting its approval from the General Council. The Institute would adhere to the directions of the Ministry and make efforts for timely submission of its Annual Report and Audited Accounts for laying on the Table of the House within nine months from the closure of the respective accounting year.

(Ministry of Labour & Employment O.M. No. G-25012/1/2021-ESA(NLI) dated 03.03.2022)

STATEMENT SHOWING ACTION TAKEN ON THE RECOMMENDATIONS/OBSERVATIONS CONTAINED IN THE SEVENTIETH REPORT OF THE COMMITTEE ON PAPERS LAID ON THE TABLE (LOK SABHA), SEVENTEENTH LOK SABHA.

(Observation/Recommendation Serial No. 16)

The Committee, however, are dismayed to note that the Ministry had apparently not been able to put in place any monitoring mechanism to ensure laying of documents of VVG NLI on the Table of the House within the stipulated time. The Committee firmly desire that a stringent and effective monitoring mechanism should be devised so that the Ministry is able to strictly ensure that the documents of the Institute are laid within the stipulated time. The Committee strongly recommends that the norms pertaining to finalization of the Annual Report and Audited Accounts should be strictly followed by the Institute so as to ensure timely laying of the documents.

Reply of the Government

The directions of the Committee are being adhered to. As a result the, Annual Report and Audited Accounts of the Institute for the year 2019-20 were submitted within the stipulated time. It is also informed that the Annual Report and Audited Accounts of the Institute for the year 2020-21 have already been submitted for placing before the Table of the House. The Ministry as well as Institute will make efforts for timely submission in future too.

The Institute has laid down the following monitoring schedule to ensure submission of Annual Report and Audited Accounts within the stipulated time:

<i>Compilation of Annual Accounts</i>	<i>30 June</i>
<i>Auditing of the Accounts by AGUP</i>	<i>16 August</i>
<i>Receipts of Final Audit Report from AGUP</i>	<i>15 October</i>
<i>Approval of the Audited Accounts & Annual Report by Competent Authority (General Council)</i>	<i>15 November</i>
<i>Translation and Printing of Annual Report</i>	<i>25 November</i>
<i>Processing in the Ministry for being laid on the Table of Both Houses of Parliament</i>	<i>30 November</i>

(Ministry of Labour & Employment O.M. No. G-25012/1/2021-ESA(NLI) dated 03.03.2022)

4. Thereafter, the Committee took up the following four draft Reports for consideration and adoption:-

- | | | | | | |
|-------|--|---|---|---|-------|
| (i) | X | X | X | X | X |
| (ii) | X | X | X | X | X;and |
| (iii) | Action-taken by the Government on the Recommendations / Observations made by the Committee in their Seventieth Report (Seventeenth Lok Sabha) regarding the delay in laying of the Annual Reports and Audited Accounts of the V.V. Giri National Labour Institute, NOIDA | | | | |
| (iv) | X | X | X | X | X |

The above mentioned Reports were unanimously adopted by the Committee and the Chairperson was authorized by the Committee to finalize and present these four Reports to the Lok Sabha.

5-12. X X X X X

The Committee then adjourned.

(A Copy of the verbatim proceedings of the sitting is kept.)